NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1444/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

Fortune Public Relations Pvt. Ltd

V/s.

Reliance Communication Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

1.

Krithika

Anand

PID Durave

liladhar

Applicant 1 Operational cedius

ORDER CP 1444/I&BC/MB/MAH/2017

- Petitioner yet to file Rejoinder. To be filed today itself.
- 2. Adjourned to **04.01.2018**.

BHASKARA PANTULA MOHAN

Member(Judicial)

Date: 19.12.2017

M.K. SHRAWAT Member (Judicial)